MR. CHAIRMAN: This appeal or similar appeals, he says.

SHRI B. N. DATAR: 'Similar' is a general expression.

SHRI BHUPESH GUPTA: Again he is giving a technical answer. May I know whether the Government is aware from the newspaper report that the Central Government employees Jiave got a number of grievances including those against the Service Rules? If so, may I know whether they have taken them into account and taken up the matter with the employees?

SHRI B. N. DATAR: Whenever there are any representations received either through proper channel or through recognized associations, they are fully enquired into.

SHRI BHUPESH GUPTA: What is meant by 'recognized'? What is meant by \*Proper channel' in this context?

SHRI B. N. DATAR: 'Proper channel' is the channel of the particular Head through which the officers have to make representations and recognised associations are those which are recognized by the Government for ventilating the grievances of the Government employees concerned.

SHRI BHUPESH GUPTA: May I know whether the M. Ps. when they forward such applications or appeals lo the Government of India, are recognized by the Government as improper channels?

SHRI B. N. DATAR: Whenever they are received from the hon. Members of both Houses, they are looked into and carefully considered with full respect.

DAMAGE CAUSED BY FLOOD AND-GALE IN TRIPURA

\*603. SHRI ABDUL LATIF: Will the Minister of HOME AFFAIRS be pleased to state: 103 R.S.D.—2.

- (a) whether Government have received any report regarding the damage caused by flood and gale in Tripura in October last; if so, what is the extent of the damage caused; and
- (b) whether Government have given any immediate relief to the distressed people in Tripura?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI B. N. DATAR): (a) Yes. A statement is laid on the Table of the house.

- (b) The following relief has been given by the Administration:
  - Sungrass and bamboos issued free of royalty for purposes of shelter and house building.
  - (ii) Cash grants amounting to Rs. 4,000 distributed for purposes of food.
  - (iii) Existing dispensaries reinforced and medicines supplied free.
  - (iv) Fair price shops opened in badly affected areas.
- 2. The following amounts have been sanctioned by the Government of India:
  - (i) Rs. 50,000 for gratuitous relief.
  - (ii) Rs. 3 lakhs for test relief works.
  - (iii) Rs. 2 lakhs for grant of taccavi loans *to* agriculturist sufferers.
- 3. The question of sanctioning a sum of Rs. 50,000 for house-building loans for the sufferers under the low-Income Group Housing Scheme is under consideration

## STATEMENT

- (i) Names of the places in Tripura which have been affected by the flood and gale—
  - 1. Belonia Sub-division.
  - 2. Sonomura Sub-division.
  - 3. Udaipur Sub-division.
  - 4. Amarpur Sub-division.

- 5. Southern part of Sadar Subdivision.
- 6. Kanchanpur area of Dharmanagar Sub-division.
  - 7. Kailashahar.
  - 8. Kamalpur.
  - 9. Khowai.
- (ii) Number of persons affected—1,23,477 (approximately).
- (iii) Extent of loss in cash and kind—
- 1. Assessment of damage caused to houses, wholly or in part—Rs. 7,12,000 (approximately).
- 2. Value of crops affected wholly or in part^-Rs. 22,10,000 (approximately).
- 3. Government property worth Rs. 3,32,000 (approximately).
- 4. Other private property worth Rs. 3,12,314 (approximately).
- (iv) Number of persons who lost their lives—4.
- (v) Number of cattle which perished—52.
- (vi) Number of persons who *have* become homeless—13,310 (approximately).

## भारत में ग्रमरीकन पुस्तक 'जादू'

\*६०४. श्री नवाबसिह चौहान : वया गृह-कार्य मंत्री यह बता रे की कृपा करेंगे कि :

- (क) क्या यह सब है कि पिछले दिनों अमरीकन पत्रकार श्री जान कील द्वारा लिखित 'जादू' पुस्तक भारत में लाई गई है जिसमें कि मराठों और गुजरातियों तथा हि दुओं और मुस्लिमों की भावनाओं को भड़काने का प्रयत्न किया गया है; यदि हां, तो सरकार ने इसके बारे में क्या कार्य नहीं की है; और
- (ख) क्या सरकार को इसकी कोई सूचना है कि भारत में इस पुस्तक की कितनी प्रतियां लाई गई हैं ?

t [American Book 'Jadoo' in India

\*604. SHRI NAWAB SINGH CHAUHAN: Will the Minister of HOME AFFAIRS be pleased to state:

to Questions

- (a) whether it is a fact that in **the** recent past the book 'Jadoo' written by Mr. John Keel, an American journalist, has been brought **into** India, in which attempt has **been.** made to incite the feelings of Marathas and Gujratis and Hindus and Muslims; if so, what steps Government have taken in this connection; and
- (b) whether Government have **any** information of the number of copies: of this book which were brought into. India?]

t[THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI: B. N. DATAR): (a) A book entitled 'Jadoo' by John

गृह-कार्य मंत्रालय के राज्य मंत्री (श्री बी० एन० दातार): (क) जान कील द्वारा लिखी गई 'जादू' नाम की किताब भारत में ब्राई है। इस पर कोई खास ध्यान देने की जरूरत नजर नहीं ब्राती।

(ख) जी, नहीं। Keel has been brought into India. It hardly deserves any; serious notice.

(b) No.]

"Bombay welcomed me by staging a bloody language riot. **.The-**Marathas and the Gujaratis displayed their objections (to **the**bilingual State) by cracking each, other's

श्री नवार्बासह चौहानः क्या मानर्न यः मंत्री महोदय ने उसके उस हिस्से को देखा है जिसमें यह लिखा है: skulls in the streets".

क्या मानर्गाय मंत्री महोदय की राम में यह वाकयात के विरुद्ध नहीं है ग्रीर काबिले एतराज नहीं है ?

† [ ] English translation.